

**Central Administrative Tribunal
Principal Bench**

O.A. No 3137/2013

New Delhi this the 01st day of December, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)**

1. Dilshad Kumar,
S/o Shri Narayandas Khatri
Cond. No. 21327, P.T. No. 47248,
Dilshad Garden Depot
New Delhi-110095. Applicant

(By Advocate: None)

Versus

The Management of
Delhi Transport Corporation
Through it's Chairman
DTC Head Quarters
IP Estate,
New Delhi Respondents

(By Advocate: Ms. Ruchira Gupta)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

None for the applicant. Even on the last date of hearing i.e. 27.10.2016 also none appeared for the applicant. It appears that the applicant has lost interest in pursuing his case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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